

bulk of its oil products through co-operatives societies which are prepared to do so;

(b) whether the Indian Oil Corporation is supplying to a private firm, Hindustan Organisers, four times the quota of oil supplied to all cooperative societies put together and at cheaper rates also; and

(c) if so, the reasons for giving preference to a private firm in comparison to the cooperative sector?

**The Minister of State in the Ministry of Petroleum and Chemicals and of Planning and Social Welfare (Shri Raghu Ramaiah):** (a) No, Sir.

(b) The answer to the first part of the question is in the negative; and to the second part in the affirmative.

(c) The price charged to the Hindustan Organisers is in terms of an agreement and its basis has been explained in the 12th Report of the Committee on Public Undertakings (3rd Lok Sabha).

#### Working of Public Undertakings

**2579. Shri Bedabrata Barua:** Will the Minister of Finance be pleased to state:

(a) what measures have been taken by Government to avoid losses incurred by the Public Undertakings; and

(b) the amount of losses incurred by the public undertakings during the last 2 years?

**The Deputy Prime Minister and Minister of Finance (Shri Morarji Desai):** (a) The working of Public Sector Undertakings is being constantly reviewed and every effort is being made to seek improvement in performance by helping them to secure adequate orders for their products bringing down costs, etc.

(b) During 1965-66, out of 40 "Running" Enterprises, only 8 incurred losses, totalling Rs. 7.9 crores. In 1964-65, 5 Enterprises sustained a total loss of Rs. 2.4 crores.

#### Grid Net Work in Madhya Pradesh

**2580. Shri G. S. Mishra:** Will the Minister of Irrigation and Power be pleased to state:

(a) whether any request from the Madhya Pradesh Electricity Board for additional funds is pending with the Centre;

(b) if so, the action being taken thereon; and

(c) what is the allocation of foreign exchange release made to the Madhya Pradesh Electricity Board for the procurement of imported stores required for early completion of 220 KV transmission lines under construction?

**The Minister of Irrigation and Power (Dr. K. L. Rao):** (a) A request has been received recently from the Chief Minister of Madhya Pradesh for special allocation of Rs. 2 crores towards certain new schemes for electrification of pumps proposed to be undertaken by the Madhya Pradesh Electricity Board.

(b) This is under consideration at present.

(c) For the procurement of imported equipment pertaining to the 220 KV transmission system under construction in Madhya Pradesh, foreign exchange totalling Rs. 3.76 crores was released.

#### Housing Programme for Orissa

**2581. Shri Chintamani Panigrahi:** Will the Minister of Works, Housing and Supply be pleased to state:

(a) the amount given for housing programmes in Orissa under the Third Plan;

(b) the amount spent under the several heads of housing so far;

(c) the reasons for the shortfall in expenditure;

(d) the amount allotted to Orissa in 1966-67 and 1967-68; and

(e) the amount spent in 1966-67?